

(d) and (e). There are no such proposals in view of reply to parts (a) and (b) above.

Setting up Industries in Big Villages under KVIC Scheme

1968. SHRI MANJAY LAL:
SHRI PHOOL CHAND
VERMA:
SHRI P. M. SAYEED:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken a decision to set up industries in big villages under the Khadi and Village Industries Scheme;

(b) if so, whether other village industries will also be included under the Khadi and Village industries Scheme;

(c) if so, the names of new village industries;

(d) the facilities and incentives proposed to be given to all these industries for their setting up projects in rural industrial areas;

(e) whether Government have any scheme to provide special facilities and incentives to tribals and harijans also for setting up industries in these areas; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) Location of industries under KVIC Scheme is in accordance with KVIC Act. As per the amended Act, 'Village Industry' means any industry located in a 'rural area' which produces any goods or renders any service with or without

the use of power and in which the fixed capital investment per head of an artisan or a worker does not exceed fifteen thousand rupees or such other sum as may, by notification in the Official Gazette, be specified from time to time by the Central Government. 'Rural Area' means a 'Village' or the area comprised in any town, the population of which does not exceed ten thousand or such other figure as the Central Government may specify from time to time.

(b) and (c). As on 1.4.1990 seventy additional village industries have been identified by KVIC to be assisted under the purview of KVIC in a phased manner in addition to Khadi and 26 village industries under its purview earlier. List of these 70 new village industries is given below.

(d) KVIC extends financial and fiscal support, appropriate service facilities through raw material, marketing, training and technical infrastructure for the development of khadi and village industries under its purview. Finance assistance is provided as per approved pattern of assistance. Khadi loans are interest free whereas village industries loan carry interest of four per cent per annum obtained from budgetary support under interest subsidy of KVIC. The implementing agencies have to bear interest at four per cent per annum on both khadi and village industries loan. There is rebate on certain items of cotton khadi throughout the year and on other varieties of khadi including polyvastra. Special rebate for certain period is also provided. These facilities will be provided to new industries identified by KVIC.

(e) and (f). Some of the industries under KVIC such as village leather, non edible oil, seed collection, beekeeping, fibre, woollen khadi, weaving tasser, silk etc. provide the maximum employment opportunities to SC artisans and Tribals. Among the important steps taken by KVIC to further increase the benefit of KVI programmes to the tribals and

harijans are (1) Taking up special programmes in selected districts of the country where population of SC/ST is sizeable (2) setting apart separate allocation of SC/ST in KVIC's overall budget allocations to the States (3) Ensuring maintenance of separate plans specially suited to benefit SC/ST communities (4) extending liberalised patterns of assistance of 75 grant and 25 per cent loans currently applicable to HBTWSA, to other areas of the country for the benefit of SC/ST artisans provided they come under below poverty line (5) allowing major institutions to have extra assistance over and above the ceiling limit of Rs. 2.50 crores provided they utilise the additional funds specially for the benefit of Scheduled Castes/ Scheduled Tribe.

STATEMENT

Identified New Industries for 1988-89

Group-I: MINERAL BASED INDUSTRY

1. Stone cutting, crushing, carving and engraving for Temples and Buildings.
2. Utility articles made out of stone.

Group-II: FOREST BASED INDUSTRY

3. Manufacture of paper cups, plates, bags and other paper containers
4. Manufacture of Exercise books, book-binding, envelope making, register making including all other stationery items made out of paper.
5. Khus tattis and broom making.
6. Collection, processing and packing of forest produce.
7. Photo framing.

Group-III: AGRO BASED AND FOOD INDUSTRY

8. Pithwork, manufacture of pith, mats and garlands etc.
9. Cashew processing.
10. Leaf cup making

Group-IV: POLYMER AND CHEMICAL BASED INDUSTRY

11. Products out of Rexin, PVC etc.
12. Horn and bone including ivory items.
13. Candle, camphor and sealing wax making.

Group-V: ENGINEERING AND NON CONVENTIONAL ENERGY

14. Manufacture of paper pins, clips, safety pins, stove pins etc.
15. Manufacture of decorative bulbs, bottles, glass etc.
16. Umbrella assembling.
17. Solar and wind energy implements.
18. Manufacture of handmade utensils out of brass.
19. Manufacture of handmade utensils out of copper
20. Manufacture of handmade utensils out of bell-metal.
21. Other articles made out of brass, copper and bell-metal.
22. Production of Radios.

23. Production of cassette-recorder whether or not fitted with radios.
24. Production of cassette-players whether or not fitted with radios.
25. Production of voltage stabilizers.
26. Electronic Time piece.

Group-VI: TEXTILE INDUSTRY (Excluding Khadi)

27. Hosiery.
28. Tailoring and preparation of readymade garments.
29. Fishing nets out of nylon/cotton by hand.

Group-VII: SERVICE INDUSTRY

30. Laundry.
31. Barber.
32. Plumbing.
33. Servicing of electrical wiring and electronic domestic appliances and equipment.
34. Repairs of diesel engines, pump-sets etc.

LIST OF 36 NEW INDUSTRIES INCLUDED DURING 1989-90

I) Mineral Based Industries

1. Slate and slate pencil making.
2. Manufacture of plaster of paris.
3. Utensil washing powder.
4. Fuel briquetting.

5. Jewellery out of gold, silver, stone, shell and synthetic materials.
6. Manufacture of Gullal rangoli.
7. Manufacture of bangles.
8. Manufacture of paints, pigments, varnishes and distemper.

II) Forest Based Industry

9. Manufacture of Jute products (Under fibre industry).

III) Polymer and Chemical Based Industry

10. Manufacture of packaging items and plastics.
11. Manufacture of Bindi.
12. Manufacture of Mehendi.
13. Manufacture of essential oils.
14. Manufacture of shampoos.
15. Manufacture of hair oils.
16. Detergents and washing powder making (Non-toxic).

IV) Engineering and Non-Conventional Energy

17. Carved wood and artistic furniture making.
18. Tin smithy.
19. Motor winding.
20. Wire net making.

21. Iron grills making.
22. Manufacture of Rural Transport vehicle such as: Hand carts, Bullock carts, Small boats, assembly of bicycles, cycle rickshaw, motorised carts etc.
23. Manufacture of musical instruments.
- V) Textile industry (Other than Khadi)
24. Batic work.
25. Toys and doll making.
26. Thread balls and woollen balling lacchi making.
27. Embroidery.
28. Manufacture of surgical bandages.
29. Stove wicks.
- VI) Service industry
30. Tyre vulcanising unit.
31. Agriculture servicing for sprayers, insecticide, pump sets etc.
32. Hiring of sound systems like loud speaker.
33. Amplifier, mike etc.
34. Art board painting.
35. Cycle repair shops.
36. Masonary.

Rehabilitation Package Scheme for Paper Mills

1969. SHRI SHIKIHO SEMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether clearance from Union Government and Government of Assam has been given for laying the Gas Pipe Lines from ONGC Oilfields to Nagaland Pulp and Paper Mill as Tuli in Nagaland passing through Geleky Reserve Forests;

(b) if so, the programme for laying the gas Pipelines; and

(c) the steps being taken for implementation rehabilitation Package Scheme for the Paper Mills?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) In July'90 the Ministry of Environment and Forests have given environmental and forest clearance for laying underground Pipeline from Geleky Oilfields to Nagaland Pulp & Paper Co. Ltd., Tuli. Forest Department, Government of Assam has since issued directions to the Divisional Forest Officer on 2.8.1990 to hand over the forest land for laying underground Pipelines.

(b) and (c). Fresh action has to be initiated by Hindustan Paper Corporation Ltd. for

(i) availability of gas with ONCGC.

(ii) laying of gas Pipeline.

(iii) reviving the order placed for gas fired boilers and they have initiated action in this regard.

Production of Alcohol and Molasses

1970. SHRI SUDHIR GIRI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: